भाग तथा राज्यान में गंगानगर से संतों: (; के राष्ट्रं राज्यान नं 15 का पश्चिती भाग (भारत-पाक लोमा तक)। प्रतिबंधित क्षेत्र

ः असम, जिपुरा, मेघालय, सिन्धिम के कुछ भाग और अण्डनात तथा निकीबार इति समुहा

लक्षादीव, मिनीकाय और श्रीमन्दीवी हाप समृह (प्रवेश तथा श्रावास पर प्रतिबंध) कियम 1967 के श्रवात, ऐसा कोई मा बावित, जो हीप का निवासी न हा सजन प्राधिकार, से श्रिवियर्थ अनुजारन गण्ड किए विना लक्षडीप में प्रवेश नहीं कर सकता श्रथवा ठहर नहीं सकता।

डा रत्नाकर पाण्डेय : माननीय सभाति ना नो विदेश, पंरक्षित क्षेत्र हैं उनने अरुणावल प्रदेश, नागालिण्ड मणिपु: मिनारम, सिक्किम, उत्तर प्रदेश और दिमावल प्रदेश के कुछ भागों आदि का चर्चा ना गई है। मैं मंत्री महादय से गोता जाहती हैं कि आपके द्वारा इ क्षेत्रों ने निषिद्ध घाणित किए गोने के बद इन क्षेत्रों में कितने विदेश, लोग आपके निर्धां ता उल्लंघन करके आए हैं?

श्री सुबोधकांत सहाय: श्रध्यक्ष महादय, इस हा भानकार। श्रभी पूरी तरह से उपलब्ध नहीं है।

डा॰ स्ताकर पाण्डेय : ग्राप तैयार ही इर नहीं भ्राए हैं। सदन में तैशार हो इर अपने कालए। इसकी जनकारी मुने निवार ने ने दीलिएन।

SHRIMATI MARGARET ALVA: Sir, I wnat to ask the hon. Minister whether it is a fact that a number of foreigners whose passports have been impounded in the past have recently been allowed to come into India from abroad and have visited various places in the Punjab and, in fact, one of them came to India without the passport with your High Commissioner from London and was allowed to go all round the Punjab on his specific intervention. And how many such cases of foreigners without passports having been permitted to enter India have come to the notice of the Home Minister?

SHRI I. K. GUJRAL: Sir, I strongly refute the allegation that somebody came here without a possport.

SHRIMATI MARGARET ALVA: Sir, I will write to the Minister giving the details' of the date, the name of the person and the places he visited in Punjab

•without a passport.

SHRI I. K. GUJRAL: Yes, I confirm! the places he visited. But it is a wrong allegation that he is without passport and without permission.

- MR. CHAIRMAN; Question Hour is over.

(Interruptions)

SHRIMATI MARGARET ALVA: I raised it last weelc. But even the Foreign Minister did not deny when I raised it.

MR. CHAIRMAN: But now he is denying it. •

SHRIMATI MARGARET ALVA: Sir, he came with the Indian High Commissioner from London...

SHRI I. K. GUJRAL; He did not come with the High Commissioner. That is number one.

MR. CHAIRMAN: He came separately.

SHRI I. K. GUJRAL: Yes. No. 2. She Must keep in mind the fact. (Interruptions) Let me speak.

AN HON. MEMBER: Sir, Question Hour is over.

SHRI I. K. GUJRAL: She must keep in mind the fact that we have drastically revised the black-list, and I stand by it.

WRITTEN ANSWERS TO QUESTIONS

. New National Highways in Gujarat

*385. SHRI ANANTRAY DEVSHAN-KER DAVE:

SHRI CHHOTUBHAI PATEL:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have received certain proposals for new National Highways in Gujarat; if so, which roads are proposed to, be declared as National Highways in Gujarat during the 8th Five Year Plan; and

(b) whether Government propose to make the Ahmedabad—Kajkot road as a four-lane one; if so, by when the project would be finalised?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNI-KRISHNAN): (a) Yes Sir. Since the 8th Plant is not yet finalised, it is too early to say when any of the roads proposed might be declared as National -Highways...

• (b) No, Sir. However, a length of 15.8 Km of this road is already 4-lanes or being developed to 4-lanes, and 4-• laning of another 1.2 km is included in the Annual Plan of 1990-91.

Incentives for the North-Eastern Stales

*386. SHRI RAMSINH RATHWA: 'Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether his Ministry had recommended some special measures and incentives for establishment of trade and industry in the North-Eastern States with a' view to ensure comprehensive-develops, ment of those States;
 - (b) if so, the details thereof;
- (c) whether it is a fact that his Ministry had also recommended some relief in the fiscal laws for the enterprises/industries in the North-Eastern States; if so, the details thereof; and
- (d) what were Government's decisions on these recommendations?

THE MINISTER OF HOME AF¹ FAIRS (SHRI MUFTI MOHAMMED! SAYEED): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.

loss of Jobs and Properties by the Indians Returning from Iraq and Kuwait

*390. PROF. SOURENDRA BHATH TACHARJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether a large number of Indians "are still held up in' Kuwait and Iraq;
- (b) whether it is a fact that those who have returned here have become jobless -and that their property abroad are in

danger of confiscation or wrongful possession;

- (c) if so, the details thereof; and
- (d) the action being taken in the matter on an urgent basis?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL); (a) Before the current hostilities number of Indians in Kuwait and Iraq was estimated to be 1,72,000 and 9,000 respectively. A large number of these Indian nationals •are still in Kuwait and Iraq.

- (b) to (d) Government are not aware of any decision by the local authorities in Kuwait and Iraq to render those who have come back jobless or to confiscate their properties. However, Government are conscious that a large scale scheme of rehabilitation is likely to become necessary. In the view of Government, this will have to be part of a national effort involving the Central and State Governments, and other governmental and non-

Terrorists arrested in Jammu and Kashmir

*391. SHRI ASHWANI KUMAR:

SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of terrorists arrested (monthrwise) in Jammu and Kashmir during each of the last 3 years and also since 1st January, 1990;
- (b) the number of those who have been released without prosecution during the same period and the reasons therefor;
- (c) the number of terrorists who have been prosecuted and sentenced by a court of law; and
- (b) whether all arrested terrorists have been put in Jammu and Kashmir jails if not, the number of those who have been lodged outside the State?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) to *(d)* A statement is laid on tha Table of the House.